

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 130 of 2011
IA No.211 of 2011**

Dated: 23rd March , 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

JSW Energy Limited

... Appellant(s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

**Mr. Shanti Bhushan, Sr. Adv
Mr. Vishal Gupta
Mr. Mukesh Pandit**

Counsel for the Respondent(s):

**Mr. Vikas Singh, Sr. Adv.
Mr. Apoorva Karol
Mr. Chirag Kher
Mr. Parag Tripathi, Sr. Adv.
Mr. Varun Patnaik
Mr. S. Farsat
Mr. Ravi Prakash
Mr. Anand K. Ganeshan for R-1
Mr. H.K. Chawla, Rep for NRLDC
Ms. Jyoti Prasad, Rep for NRLDC**

ORDER

The arguments have been advanced on behalf of Respondent No.2.

For making further arguments, post the matter on **02.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/sm